

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-19-2020

Vikas Parishad Mandrem  
and another.

... Petitioners

**Versus**

The State of Goa and Ors.

... Respondents

Mr. Parag Rao, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General along with Mr. P. Arolkar,  
Additional Government Advocate for Respondent-State.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 4<sup>th</sup> January, 2021

**P. C.:**

At the request of Mr. D. Pangam, the learned Advocate General this matter is adjourned to 12.01.2021. The matter to be placed at the end of the Admission Board for final disposal in terms of the earlier orders.

2. Stand over to 12.01.2021.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***